

In The Central Administrative Tribunal Jaipur Bench, Jaipur

CP 8/2022
OA/TAMP No. (182/95)

~~M. P. Singh~~ Versus R. N. Sharma

Date of Order	Orders
14-5-2022	Shri P. N. Jatti counsel for the applicant, Shri R. L. Agarwal Adv. brief holder for Shri Dhanwar Bagiri counsel for the respondents. Learned brief holder for the respondents counsel has submitted that a reply to the Contempt Petition is being filed today and a copy has been already handed over to the Learned Counsel for the applicant. In the matter, stay has been granted by Honble the High Court and therefore, this Contempt Petition does not survive. In view of the submission made by the learned brief holder for the respondents and also we have perused the interim order granted by the Honble High Court, this Contempt Petition does not survive and is accordingly dismissed. Notices are discharged. <i>(J. K. Kaushik)</i> Judl. Member <i>(M. P. Singh)</i> Adm. Member

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